

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 10.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/151/(IB)/CB/2018
NAME OF THE PETITIONER(S) : POPULAR AGENCIES
NAME OF THE RESPONDENT(S) : IRBAZ LEATHER PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. NIVESHAN ESH

Respondent

[Signature]

For V. S. S. S. S.

For D. C.

[Signature]

C. Pambelathra Sram

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one DD dated 07.07.2018 for an amount of Rs.2,25,000/- drawn on State Bank of India; the same is handed over to the Counsel for the Petitioner.

Counsel for the Petitioner has prayed for time to seek fresh instructions from his client. At request, time is enlarged with the direction to file a joint memo of compromise containing the terms and conditions of the settlement on next date of hearing. Put up on 31.07.2018 at 10.30 A.M.

-51-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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